GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA UNSTARRED QUESTION No. 2708 TO BE ANSWERED ON 16.12.2025

Best Performing States under WDC

2708. Shri Kripanath Mallah: Shri Biplab Kumar Deb:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the criteria used to identify the ten best-performing States for the fifty-six additional watershed development projects;
- (b) the details of measures taken to ensure the sustainability of these projects;
- (c) whether the Ministry is planning to scale up or replicate similar models in other parts of the country including in the State of Tripura; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (Dr. CHANDRA SEKHAR PEMMASANI)

- (a) Selection of the States for sanction of additional projects was done based on their performance in implementing the already sanctioned watershed development projects under Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana 2.0(WDC-PMKSY 2.0), like percentage of expenditure incurred againsttotal projectcost; proportion of expenditure incurred on Natural Resource Management (NRM)component; percentage of degraded land/wasteland/ rainfed areas; hilly states having potential for springshed activities.
- (b) The program guidelines provide for creation of the Watershed Development Fund (WDF), which is utilized for ensuring sustainability of the assets created under the watershed projects.

One of the mandatory conditions for selection of villages for watershed projects is people's willingness and contribution towards the Watershed Development Fund. The Fund should be used to take up repair, maintenance and upgradation of common assets created for the benefit of primary stakeholders, which may also be supplemented through schemes like MGNREGS, etc.

Concerted efforts are being made for achieving the intended outcomes of the WDC-PMKSY. The Department also undertook a mass outreach campaign, "Watershed Yatra" in project areas under WDC-PMKSY 2.0 across 26 States and 2 UTs w.e.f. 5th February, 2025 onwards for realizing the Community Driven Watershed Development through "Janbhagidari". To continue the momentum of Watershed Yatra the Janbhagidari Cup was also launched to boost people's participation in soil and water conservation works developed in watershed project areas, to inculcate a sense of ownership amongst the local population and to generate healthy competition amongst watershed projects.

The Department has recently launched a nationwide campaign 'Watershed Mahaotsav' starting from Guntur on 11th November, 2025 and is being celebrated in every watershed projects. The objective of this campaign inter-alia includes providing boost to the watershed activities/works and expediting effective utilization of the available funds for timely completion of the WDC-PMKSY 2.0 projects.

(c) and (d) Under WDC-PMKSY 2.0, the Department has already, sanctioned 1220 projects to States/UTs covering an area of 52.93 lakh ha at a total cost of Rs. 12972.86 crore (Central share: Rs. 8487.97 crore) to 28 States (including Tripura) and 2 UTs (J&K and Ladakh), till date, for the period 2021-22 to 2025-26. Since inception of the scheme, an amount of Rs. 5558.79 crore has been released to the States/UTs as Central share (as on 11.12.2025). The State-wise details of projects sanctioned under WDC-PMKSY 2.0, are at **Annexure-I.**

Annexure referred to in reply to parts (c) & (d)of Lok Sabha Unstarred Question No. 2708 for answer on 16.12.2025

State/UT wise details of projects sanctioned underWDC-PMKSY 2.0

Sl. No.	State	No. of projects sanctioned
1	Andhra Pradesh	59
2	Arunachal Pradesh	68
3	Assam	38
4	Bihar	35
5	Chhattisgarh	45
6	Goa	5
7	Gujarat	51
8	Haryana	9
9	Himachal Pradesh	35
10	Jharkhand	30
11	Karnataka	78
12	Kerala	6
13	Madhya Pradesh	91
14	Maharashtra	140
15	Manipur	13
16	Meghalaya	32
17	Mizoram	20
18	Nagaland	14
19	Odisha	60
20	Punjab	7
21	Rajasthan	159
22	Sikkim	9
23	Tamil Nadu	34
24	Telangana	35
25	Tripura	19
26	Uttarakhand	15
27	Uttar Pradesh	56
28	West Bengal	27
29	UT of J&K	19
30	UT of Laddakh	11
	Total	1220
